

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 3608
TO BE ANSWERED ON 13.03.2026**

AYUSH Doctors and Yoga Instructors

3608. Dr. Kirsan Namdeo:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government has formulated any policy to appoint AYUSH doctors and Yoga instructors/teachers for raising public awareness and providing treatment to poor people in the tribal areas and villages of the country, State/UT-wise, particularly in Maharashtra;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) to (c) Public Health being a State subject, the primary responsibility for appointment of AYUSH doctors and Yoga instructors/teachers for raising public awareness and providing treatment to poor people in the tribal areas and villages of the country including Maharashtra lies with respective State Government. However, the Government of India is implementing Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments and supporting their efforts for operationalization of Ayushman Arogya Mandir (Ayush) [AAM (Ayush)] by upgrading existing Ayush dispensaries and Sub Health Centres.

These AAM (Ayush) are also being supported for deployment contractual Ayush Doctors/Community Health Officers (CHOs) and part-time yoga instructors as per the requirement within the existing provisions of guidelines for providing holistic health care services through different Ayush interventions including Yoga sessions in rural, tribal areas and villages of the country. Under NAM, 12,500 AAM (Ayush) have been supported across the country including Maharashtra and as reported by the States/UTs, all are operational. The State/UT-wise status of approved and functional AAM (Ayush) is furnished at **Annexure**.

Further, under NAM, State/UT Governments are also being supported for implementation of dedicated Ayush Public Health Programme by the name of Ayush Mobile Medical Unit (AMMU) for providing Ayush healthcare services to the doorstep in unserved and underserved tribal populations through outreach activities. This programme is having the

provision for support of contractual deployment of Ayush Doctor and Multi-Purpose Worker (MPW) for effective implementation of the outreach activities. Accordingly, the State Government may avail financial assistance by submitting suitable proposals through State Annual Action Plans (SAAPs) as per NAM guidelines.

The State/UT-wise status of approved and functional AAM (Ayush)

Status of Ayushman Arogya Mandir AAM (Ayush)			
Sr No.	State/UT	Status of Ayushman Arogya Mandir AAM(Ayush)	
		No. of Units Approved	No. of Units Functional
1	Andaman & Nicobar Island	6	6
2	Andhra Pradesh	126	126
3	Arunachal Pradesh	89	89
4	Assam	500	500
5	Bihar	294	294
6	Chandigarh	12	12
7	Chhattisgarh	400	400
8	Delhi	0	0
9	Dadra Nagar Haveli and Daman Diu	1	1
10	Goa	100	100
11	Gujarat	365	365
12	Haryana	538	538
13	Himachal Pradesh	761	761
14	Jammu & Kashmir	523	523
15	Jharkhand	745	745
16	Karnataka	376	376
17	Kerala	700	700
18	Ladakh	0	0
19	Lakshadweep	7	7
20	Madhya Pradesh	800	800
21	Maharashtra	390	390
22	Manipur	15	15
24	Meghalaya	24	24
24	Mizoram	41	41
25	Nagaland	49	49
26	Odisha	422	422
27	Puducherry	4	4
28	Punjab	158	158
29	Rajasthan	2019	2019
30	Sikkim	18	18
31	Tamil Nadu	650	650
32	Telangana	421	421
33	Tripura	72	72
34	Uttar Pradesh	1034	1034
35	Uttarakhand	300	300
36	West Bengal	540	540
TOTAL		12500	12500